

INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI**CAUSE LIST FOR EH/CONSOLIDATION APPLICATION FIXED ON 13.06.2025****COURT ROOM NO. 2****BEFORE S/SHRI SAKTIJIT DEY (VP)
SHRI VIKRAM SINGH YADAV (AM)**

SR	E.H.& CONSO	ITA NO.	NAME OF THE ASSESSEE	D.O.H	BENC H
1	70/M/2025	4923/M/2024	SAMPADA CHEMICALS LTD (CONSOLIDATION)	17.06.2025	G
		4928/M/2024	SAMPADA CHEMICALS LTD	17.06.2025	G
		4932/M/2024	SAMPADA CHEMICALS LTD	17.06.2025	G
		4936/M/2024	SAMPADA CHEMICALS LTD	17.06.2025	G
		4974/M/2024	SAMPADA CHEMICALS LTD	17.06.2025	G
		4975/M/2024	SAMPADA CHEMICALS LTD	17.06.2025	G
		4997/M/2024	SAMPADA CHEMICALS LTD	17.06.2025	G
		4721/M/2024	SHIPRA FABRICS PVT LTD	17.06.2025	G
		4722/M/2024	SHIPRA FABRICS PVT LTD	17.06.2025	G
		4724/M/2024	SHIPRA FABRICS PVT LTD	17.06.2025	G
		4726/M/2024	SHIPRA FABRICS PVT LTD	17.06.2025	G
		5006/M/2024	SHIPRA FABRICS PVT LTD	17.06.2025	G
		5008/M/2024	SHIPRA FABRICS PVT LTD	17.06.2025	G
		5011/M/2024	SHIPRA FABRICS PVT LTD	17.06.2025	G
		5031/M/2024	SUNRISE ASIAN LTD	17.06.2025	G
		5033/M/2024	SUNRISE ASIAN LTD	17.06.2025	G
		5038/M/2024	SUNRISE ASIAN LTD	17.06.2025	G
		5041/M/2024	SUNRISE ASIAN LTD	17.06.2025	G
		5045/M/2024	SUNRISE ASIAN LTD	17.06.2025	G
		5046/M/2024	SUNRISE ASIAN LTD	17.06.2025	G
		5049/M/2024	SUNRISE ASIAN LTD	17.06.2025	G
		4865/M/2024	P. SAJI TEXTILES LTD	17.06.2025	G
		4866/M/2024	P. SAJI TEXTILES LTD	17.06.2025	G
		4867/M/2024	P. SAJI TEXTILES LTD	17.06.2025	G
		4868/M/2024	P. SAJI TEXTILES LTD	17.06.2025	G
		4869/M/2024	P. SAJI TEXTILES LTD	17.06.2025	G
		4870/M/2024	P. SAJI TEXTILES LTD	17.06.2025	G
		4952/M/2024	P. SAJI TEXTILES LTD	17.06.2025	G
		1704/M/2025	VICTORY SALES PVT LTD	19.06.2025	F
		1705/M/2025	VICTORY SALES PVT LTD	19.06.2025	F
		1706/M/2025	VICTORY SALES PVT LTD	19.06.2025	F
		1707/M/2025	VICTORY SALES PVT LTD	19.06.2025	F
		1708/M/2025	VICTORY SALES PVT LTD	19.06.2025	F
		1709/M/2025	VICTORY SALES PVT LTD	19.06.2025	F
		1710/M/2025	VICTORY SALES PVT LTD	19.06.2025	F
		1722/M/2025	VIPUL V BHATT	19.06.2025	F
		1723/M/2025	VIPUL V BHATT	19.06.2025	F
		1724/M/2025	VIPUL V BHATT	19.06.2025	F
		1725/M/2025	VIPUL V BHATT	19.06.2025	F
		1726/M/2025	VIPUL V BHATT	19.06.2025	F
		1727/M/2025	VIPUL V BHATT	19.06.2025	F
		1728/M/2025	VIPUL V BHATT	19.06.2025	F
		5162/M/2024	VIKRANT MARKETING, MUMBAI	19.06.2025	F
		5163/M/2024	VIKRANT MARKETING, MUMBAI	19.06.2025	F
		5167/M/2024	VIKRANT MARKETING, MUMBAI	19.06.2025	F
		5168/M/2024	VIKRANT MARKETING, MUMBAI	19.06.2025	F
		5171/M/2024	VIKRANT MARKETING, MUMBAI	19.06.2025	F
		1641/M/2025	SHYAM ALCOHOL AND CHEMICAL LTD	23.07.2025	B
		1642/M/2025	SHYAM ALCOHOL AND CHEMICAL LTD	23.07.2025	B
		1643/M/2025	SHYAM ALCOHOL AND CHEMICAL LTD	23.07.2025	B
		1644/M/2025	SHYAM ALCOHOL AND CHEMICAL LTD	23.07.2025	B
		1645/M/2025	SHYAM ALCOHOL AND CHEMICAL LTD	23.07.2025	B
		1646/M/2025	SHYAM ALCOHOL AND CHEMICAL LTD	23.07.2025	B
		1647/M/2025	SHYAM ALCOHOL AND CHEMICAL LTD	23.07.2025	B
		1628/M/2025	LUNKAD TEXTILES PVT LTD	09.07.2025	A
		1629/M/2025	LUNKAD TEXTILES PVT LTD	09.07.2025	A
		1630/M/2025	LUNKAD TEXTILES PVT LTD	09.07.2025	A
		1631/M/2025	LUNKAD TEXTILES PVT LTD	09.07.2025	A
		1632/M/2025	LUNKAD TEXTILES PVT LTD	09.07.2025	A
		1633/M/2025	LUNKAD TEXTILES PVT LTD	09.07.2025	A
		1634/M/2025	LUNKAD TEXTILES PVT LTD	09.07.2025	A

		5220/M/2024	EAGER CORPORATION		17.06.2025	E
		5221/M/2024	EAGER CORPORATION		17.06.2025	E
		5257/M/2024	EAGER CORPORATION		17.06.2025	E
		5258/M/2024	EAGER CORPORATION		17.06.2025	E
		1595/M/2025	DOLEX COMMERCIAL PVT LTD		06.06.2025	D
		1596/M/2025	DOLEX COMMERCIAL PVT LTD		06.06.2025	D
		1597/M/2025	DOLEX COMMERCIAL PVT LTD		06.06.2025	D
		1598/M/2025	DOLEX COMMERCIAL PVT LTD		06.06.2025	D
		1618/M/2025	DOLEX COMMERCIAL PVT LTD		06.06.2025	D
		1619/M/2025	DOLEX COMMERCIAL PVT LTD		06.06.2025	D
		1620/M/2025	DOLEX COMMERCIAL PVT LTD		06.06.2025	D
2	94/M/2025	4552/M/2024	SHRI SOMESHWAR SSK LTD (CONSOLIDATION)		30/06/2025	H
		6013/M/2024	SHRI SOMESHWAR SSK LTD		30/06/2025	H
		1648/M/2025	SHRI SOMESHWAR SSK LTD		26/06/2025	G
3	95/M/2025	2908/M/2025	SUBHKARAN & SONS (CONSOLIDATION)		11/08/2025	C
		2909/M/2025	SUBHKARAN & SONS		11/08/2025	C
		2907/M/2025	SUBHKARAN & SONS		11/08/2025	C
		2910/M/2025	SUBHKARAN & SONS		11/08/2025	C
		2906/M/2025	SUBHKARAN & SONS		11/08/2025	C
		3966/M/2025	SUBHKARAN & SONS		DOF- 02.06.2025	G
		3986/M/2025	SUBHKARAN & SONS		DOF- 02.06.2025-	G
		3969/M/2025	SUBHKARAN & SONS		DOF- 02.06.2025-	G
		3967/M/2025	SUBHKARAN & SONS		DOF- 02.06.2025-	G
		3968/M/2025	SUBHKARAN & SONS		DOF- 02.06.2025-	G
4	96/M/2025	2712/M/2025	SHETH REALTORS (CONSOLIDATION)		04/08/2025	B
		4008/M/2025	SHETH REALTORS		DOF 02.06.2025	G
5	97/M/2025	506/M/2022	CRRC ZHUZHOU LOCOMOTIVE COMPANY LIMITED (EARLY HEARING)		24/06/2025	I
		507/M/2022	CRRC ZHUZHOU LOCOMOTIVE COMPANY LIMITED		24/06/2025	I
6	98/M/2025	2543/M/2025	EVEREST FOOD PRODUCTS PVT LTD (CONSOLIDATION)		23.06.2025	E
		2553/M/2025	EVEREST FOOD PRODUCTS PVT LTD		23.06.2025	E
		2554/M/2025	EVEREST FOOD PRODUCTS PVT LTD		23.06.2025	E
		1947/M/2025	EVEREST FOOD PRODUCTS PVT LTD		16.07.2025	E
		2068/M/2025	EVEREST FOOD PRODUCTS PVT LTD		17.07.2025	E
		2228/M/2025	EVEREST FOOD PRODUCTS PVT LTD		28.07.2025	E
		2249/M/2025	EVEREST FOOD PRODUCTS PVT LTD		28.07.2025	E
7	99/M/2025	2195/M/2025	CORNELL UNIVERSITY (TRANSFER TO I-BENCH)		03.07.2025	K
8	100/M/2025	2744/M/2025	SHRILEKHA TRADING PVT LTD (CONSOLIDATION)		06.08.2025	B
		2745/M/2025	SHRILEKHA TRADING PVT LTD		06.08.2025	B
		2746/M/2025	SHRILEKHA TRADING PVT LTD		06.08.2025	B
		2747/M/2025	SHRILEKHA TRADING PVT LTD		06.08.2025	B
		2748/M/2025	SHRILEKHA TRADING PVT LTD		06.08.2025	B
		2749/M/2025	SHRILEKHA TRADING PVT LTD		06.08.2025	B
		2750/M/2025	SHRILEKHA TRADING PVT LTD		06.08.2025	B
		3044/M/2025	SHRILEKHA TRADING PVT LTD		28.07.2025	F
		3045/M/2025	SHRILEKHA TRADING PVT LTD		28.07.2025	F
		3046/M/2025	SHRILEKHA TRADING PVT LTD		28.07.2025	F
		3047/M/2025	SHRILEKHA TRADING PVT LTD		28.07.2025	F
		3048/M/2025	SHRILEKHA TRADING PVT LTD		28.07.2025	F
		3049/M/2025	SHRILEKHA TRADING PVT LTD		28.07.2025	F
		3092/M/2025	SHRILEKHA TRADING PVT LTD		28.07.2025	F


ASSISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI
CONSOLIDATED CAUSE LIST OF SA/MA/PRONOUNCEMENT FOR FRIDAY 13.06.2025

COURT ROOM NO. (2)

I Before Shri Saktijit Dey, VP

For Direction and for fixing date of hearing

1	ITA 549/M/24	Essar Exploration & Production Ltd. (Third Member Case)	I/-
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II Before S/Shri Saktijit Dey, VP & N K Billaiya, AM

1	ITA 1141/M/25	Savera Foundation (Pron)	F/VP 11.06.2025
2	ITA 1262/M/25	Savera Foundation (Pron)	F/VP 11.06.2025
3	ITA 2669/M/25	Savera Foundation (Pron)	F/VP 11.06.2025
4	ITA 2699/M/25	Savera Foundation (Pron)	F/VP 11.06.2025
5	ITA 3109/M/25	Vijay Enterprises (Pron)	F/VP 11.06.2025
6	ITA 2665/M/25	Stulz-CHSPL (India) Pvt. Ltd. (Pron)	F/AM 10.06.2025
7	ITA 1266/M/24	Vidarbha Mining Pvt. Ltd. (Pron)	F/AM 10.06.2025
8	ITA 2084/M/24	M/s. Goldstar Metal Solutions Pvt. Ltd. (Pron)	F/AM 10.06.2025
9	ITA 2661/M/24	Jyoti Structures Ltd. (Pron)	F/AM 10.06.2025
10	ITA 3022/M/25	The Juhu Parle Education Societys Utpal Shangvi (Pron)	F/AM 10.06.2025
11	ITA 2849/M/25	Vistex Aisa Pacific Pvt. Ltd. (Pron)	F/AM 10.06.2025

III Before S/Shri Saktijit Dey, VP & Vikram Singh Yadav, AM

1	SA 70/M/25 (ITA 3558/M/25)	Sudhir Appukuttan Panikassery	F/-
2	SA 71/M/25 (ITA 3475/M/25)	Goldie Sud	H(SMC)/-

COURT ROOM NO. (3)

I Before S/Shri. N K Billaiya, AM & Sandeep Singh Karhail, JM

1	MA 95/M/25	Mrs. Darakhshan Mustahasan Shaikh (E-Filed)	D/AM
2	MA 123/M/25	Tokyo Plast International Ltd.	E/AM
3	MA 105/M/25	Krishna Zipa Rasal Patil	E/AM

II Before S/Shri. N K Billaiya, AM & Rahul Chaudhary, JM

1	MA 84/M/25	Pankaj Suresh Rach	I/AM
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COURT ROOM NO. (4)**I Before S/Shri Amit Shukla, JM & Om Prakash Kant, AM**

1	MA 77/M/23	Mr Ajit Kumar Resolution Professional of M/s. Krishna Lifestyle Technologies Ltd.	E/AM
2	MA 80/M/23	Mr Ajit Kumar Resolution Professional of M/s. Krishna Lifestyle Technologies Ltd.	E/AM
3	MA 90/M/23	Mr Ajit Kumar Resolution Professional of M/s. Krishna Lifestyle Technologies Ltd.	E/AM
4	MA 78/M/23	Mr Ajit Kumar Resolution Professional of M/s. K Lifestyle & Industries Ltd.	E/AM
5	MA 83/M/23	Mr Ajit Kumar Resolution Professional of M/s. K Lifestyle & Industries Ltd.	E/AM
6	MA 92/M/23	Mr Ajit Kumar Resolution Professional of M/s. K Lifestyle & Industries Ltd.	E/AM
7	MA 81/M/23	Mr. Ravi Kapoor Resolution Professional of M/s. Krishna Knitwear Technology Ltd.	E/AM
8	MA 84/M/23	Mr Naren Sheth Resolution Professional of M/s. K.G. Corporation Ltd.	E/AM
9	MA 91/M/23	Mr Naren Sheth Resolution Professional of M/s. K.G. Corporation Ltd.	E/AM
10	MA 249/M/23	Mr. Vinod Kumar Pukhraj Ambavat Professional Resolution of M/s. Actiff Corporation Pvt. Ltd.	A/AM
11	MA 2/M/25	Ravisun Creative Promotions Pvt. Ltd.	D/JM
12	ITA 6126/M/17	M/s. Crest Paper Mills Ltd. (for passing confirmatory order)	C/-

II Before Shri Amit Shukla, JM & Smt. Renu Jauhri, AM

1	MA 65/M/25	Uniphos Enterprises Ltd. (Earlier Known as United Phosphorus Ltd.)	K/AM
2	MA 66/M/25	Uniphos Enterprises Ltd. (Earlier Known as United Phosphorus Ltd.)	K/AM
3	MA 94/M/25	Uniphos Enterprises Ltd. (Earlier Known as United Phosphorus Ltd.)	K/AM

III Before S/Shri Amit Shukla, JM & Omkareshwar Chidara, AM

1	MA 6/M/25	Nutech Engineering Technologies Ltd.	B/AM
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COURT ROOM NO. (5)**I Before Smt. Beena Pillai, JM & Smt. Renu Jauhri, AM**

1	ITA 970/M/25	Urmila Ushakant Sheth (for clarification)	F/-
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II Before Smt. Beena Pillai, JM & Shri Omkareshwar Chidara, AM

1	MA 103/M/25	Asia Investment Pvt. Ltd.	A/JM
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COURT ROOM NO. (6)**I Before Shri. Vikram Singh Yadav, AM**

1	MA 64/M/25	Aryan Investments	SMC/-
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II Before S/Shri. Vikram Singh Yadav, AM & Anikesh Banerjee, JM

1	ITA 4034/M/24	Manbhari Constructions Pvt. Ltd.	D/-
2	CO 289/M/24	Manbhari Constructions Pvt. Ltd.	D/-

COURT ROOM NO. (7)

- 1 MA 121/M/25
- 2 MA 126/M/25

I Before Shri Sandeep Gosain, JM

Ganesh Akul	SMC/JM
Nikhil Vinod Raj Rathod Jain	SMC/JM

II Before S/Shri Sandeep Gosain, JM & Prabhash Shankar, AM

- 1 ITA 3331/M/19
- 2 ITA 3332/M/19
- 3 ITA 6067/M/24

Amit M Jain (for Clarification)	A/-
Amit M Jain (for Clarification)	A/-
Essay Commercial Resources Pvt. Ltd. (for clarification)	E/-

COURT ROOM NO. (8)

- 1 MA 131/M/25
- 2 ITA 794/M/25
- 3 CO 54/M/25

I Before S/Shri Om Prakash Kant, AM & Rahul Chaudhary, JM

Gehna Jewellers Pvt. Ltd.	G/JM
Jainam Investments (for clarification)	F/-
Jainam Investments (for clarification)	F/-

II Before S/Shri Om Prakash Kant, AM & Raj Kumar Chauhan, JM

- 1-3 MA 113 to 115/M/25

Nehru Centre	B/JM
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COURT ROOM NO. (9)

- 1 MA 132/M/25

I Before Shri N K Choudhry, JM

M/s. Aum Infratex Pvt. Ltd.	SMC/-
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II Before Shri N K Choudhry, JM & Smt. Renu Jauhri, AM

- 1 MA 118/M/25
- 2 ITA 2060/M/25
- 3 ITA 1892/M/25
- 4 ITA 1893/M/25
- 5 ITA 1894/M/25
- 6 ITA 1895/M/25

Surendra Madanlal Mehta	SMC/AM
Sachin V Masurkar (for compliance)	C/-
Piyush A Bongirwar (for Compliance)	C/-
Piyush A Bongirwar (for Compliance)	C/-
Piyush A Bongirwar (for Compliance)	C/-
Piyush A Bongirwar (for Compliance)	C/-

III Before S/Shri N K Choudhry, JM & Prabhash Shankar, AM

- 1 ITA 197/M/25
- 2 ITA 1815/M/25
- 3-4 ITA 790 & 791/M/25
- 5-6 CO 67 & 68/M/25

Lajayems Jewellers Pvt. Ltd. (for clarification)	K/-
Bhagwana Ram Bishnoi (for clarification)	K/-
Tisya Jewels (for clarification)	E/-
Tisya Jewels (for clarification)	E/-

COURT ROOM NO. (11)

- 1 MA 256/M/24

I Before S/Shri Sandeep Singh Karhail, JM & Girish Agrawal, AM

Markolines Infra Pvt. Ltd.	D/JM
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COURT ROOM NO. (13)

- 1-2 ITA 6266 & 6265/M/24

I Before Shri Rahul Chaudhary, JM & Smt. Renu Jauhri, AM

Raman & Weil Pvt. Ltd. (for clarification)	D/-
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The following cases are adjourned to 20.06.2025

1	MA 130/M/25	Vinod Jaywant	F/JM
2	MA 96/M/25	Mckinsey & Co. LMC. Ltd.	I/JM
3	ITA 2656/M/24	Jay Hansraj Chheda (for clarification)	F/-
4	ITA 2631/M/24	Jay Hansraj Chheda (for clarification)	F/-
5-13	MA 125 to 133/M/24	Nuclear Power Corporation of India Ltd.	A/AM
14-21	MA 62 to 69/M/22	Bhanwarlal M Jain	B/AM
22	MA 531/M/23	Jamiat Ulema E Relief Foundation	F/JM

Jursh
Assistant Registrar

6/11